

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

Dated, the 26<sup>th</sup> July, 2019.

No.HCM/1/96/BENCH /15002 As directed, it is hereby informed to all that Hon'ble the Chief Justice shall not hold Courts both Single and Division Benches on 29.07.2019 & 30.07.2019 as his Lordship will be on leave.

It is further informed that cases that are listed before the Hon'ble Chief Justice on 29.07.2019 & 30.07.2019 will be heard on 31.07.2019 & 01.08.2019 respectively as indicated below:

<b>Date</b>	<b>Name of Bench</b>	<b>Division Bench - I</b>	<b>Division Bench - II</b>
<b>31.07.2019</b>	At 10:30 am: Single Bench of Hon'ble the Chief Justice.	Hon'ble the Chief Justice & Hon'ble Mr. Justice Kh. Nobin Singh after respective single sitting	At 2:00 p.m: Hon'ble the Chief Justice & Hon'ble Mr. Justice L.S. Jamir shall sit Division Bench and shall take up the DB cases listed on 29.07.2019
<b>01.08.2019</b>	At 10:30 am: Hon'ble the Chief Justice & Hon'ble Mr. Justice Kh. Nobin Singh	Single Bench of Hon'ble the Chief Justice after Division Bench	At 2:00 p.m: Hon'ble the Chief Justice & Hon'ble Mr. Justice L.S. Jamir will sit in Division Bench and take up the DB cases listed on 30.07.2019

The sitting arrangement of other Hon'ble Judges remains the same.

Sd/-  
**REGISTRAR (Judl)**  
**HIGH COURT OF MANIPUR.**

Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Hon'ble Mr. Justice MV Muralidaran.
13. The P.S. to Registrar General, High Court of Manipur.
14. The P.S. to Registrar (Judicial), High Court of Manipur
- ✓ 15. The System Analyst, High Court of Manipur for uploading the same to the official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer,  
High Court of Manipur.
17. All the Court Masters/Court Managers/Law Assistant, High Court of Manipur.
18. The Stamp Reporter, High Court of Manipur.
19. Guard File/Order Book.
20. Notice Board.
21. Concerned file.

*For kind information and circulation to the  
learned members*

W: Tonan meitei 26.7.19  
**REGISTRAR (Judl)**  
**HIGH COURT OF MANIPUR.**